

CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 23,10,2020

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;">EVIDENCE</p> <p>1. CC 233/2013 2. CC 1217/2014 3. CC 1633/2014</p> <p style="text-align: center;">HEARING</p> <p>4. OS 137/2020 5. OS 243/2020 6. OS 246/2020 7. FDP 12/2017 8. OS 250/2020 (Savithamma Vs. Anjilamma) (Matter will heard only if this court if incharge of PCJ Court) 9. OS 251/2020 (Anjinappa Vs. Lakshamma) 10. OS 252/2020(Venkataramanappa Vs. Chikkamariyappa)</p> <p style="text-align: center;">ORDERS</p> <p>11. OS 59/2020</p>	<p style="text-align: center;">HEARING</p> <p>12. Crime 73/2020 NGPS 13. Crime 101/2020 NGPS 14. CrI. Misc. 180/2020 15. CrI. Misc. 183/2020 16. CrI. Misc. 221/2020 17. CrI. Misc. 222/2020 18. CC 1291/2015 19. CC 1409/2020</p> <p style="text-align: center;">JC MATTERS</p> <p>20. Crime 78/2020 NGPS 21. Crime 89/2020 TS Halli PS 22. CC 496/2014 23. CC 358/2019 24. CC 1396/2020 25. CC 2732/2020</p>

Hosakote

Dated: - 22.10.2020

Taimi
Addl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.